

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 594 /Admin. (Services)/2016

Dated: Allahabad: November 10, 2016

Subject: Regarding Refresher Training Programme for Civil Judges (SD) at JTTRI, U.P., Lucknow.

Sir,

With reference to your letter no. Ref. Trg. CJ(SD) 2016/JTRI-1671 dated 27.10.2016 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **Refresher Training Programme for Civil Judges (Senior Division) scheduled to be held from 21.11.2016 to 25.11.2016** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' for aforesaid training programme scheduled to be held from 21.11.2016 to 25.11.2016 at Judicial Training & Research Institute, U.P., Lucknow.

I am further to say that the Hon'ble Court has also been pleased to approve that TA/ DA of the participants for attending the aforesaid programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 594 (i)/Admin. (Services)/2016 dated: November 10, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

**Proposed List of Civil Judges (SD) for Refresher Training Programme
From 21.11.2016 to 25.11.2016**

Sl. No	ID	Name S/ Sri/ Smt./ Km.	Designation	Place of posting
1.	6235	Deepa Rai	Judge Small Causes Court	Saharanpur
2.	6236	Alpana Shukla	Chief Judicial Magistrate	Mathura
3.	6237	Gyanender Singh Yadav	Chief Judicial Magistrate	Aligarh
4.	6238	Gaurav Kumar	Chief Judicial Magistrate	Hathras
5.	6239	Abhinay Kumar Mishra	Chief Judicial Magistrate	Jaunpur
6.	6240	Amit Veer Singh	A.C.J.M. (Railway)	Allahabad
7.	6241	Pushpender Singh	Civil Judge (Senior Division)	Mathura
8.	6242	Pran Vijay Singh	Chief Judicial Magistrate	Moradabad
9.	6243	Atul Singh	Chief Judicial Magistrate	Hardoi
10.	6245	Swapna Singh	Civil Judge (Senior Division)	Allahabad
11.	6246	Amit Kumar Pande	Civil Judge (Senior Division)	Moradabad
12.	6247	Alok Dwivedi	Judge Small Causes Court	Jhansi
13.	6249	Dihendra Kumar-II	Chief Judicial Magistrate	Azamgarh
14.	6250	Chandra Mani Mishra	Spl. Chief Judicial Magistrate	Agra
15.	6251	Gopal Tiwari	Civil Judge (Senior Division)	Muzaffar Nagar
16.	6252	Niharika Chauhan	Addl. Chief Judicial Magistrate	Agra
17.	6263	Gagan Kumar Bharti	Judge Small Causes Court	Sitapur
18.	6254	Amit Singh-I	Chief Judicial Magistrate	Unnao
19.	6255	Mohammed Qamruzzama Khan	Chief Judicial Magistrate	Gonda
20.	6256	Sudhakar Rai	Chief Judicial Magistrate	Chandauli
21.	6257	Sanjay Mishra	Chief Judicial Magistrate	Shahjahanpur
22.	6258	Vishnu Prasad Agarwal	Chief Judicial Magistrate	Siddhartha Nagar
23.	6259	Abid Shamim	Chief Judicial Magistrate	Fatehpur
24.	6260	Niraj Gautam	Civil Judge (Senior Division)	Chandauli
25.	6261	Jyotsna Singh	Chief Judicial Magistrate	Lalitpur
26.	6262	Abhishek Pandey	Chief Judicial Magistrate	Etawah
27.	6501	Rajiv Maheshwaram	Civil Judge (Senior Division)	Fatehpur
28.	6263	Arvind Misra	Addl. Chief Judicial Magistrate	Rampur
29.	6502	Raj Bahadur Ram Dev Yadav	Chief Judicial Magistrate	Ghazipur
30.	6264	Tarun Kumar Singh	Civil Judge (Senior Division)	Kairana (Muzaffar Nagar)
31.	6265	Divaker Dwivedi	Civil Judge (Senior Division)	Maharajganj
32.	6266	Amrita Shukla	Civil Judge (Senior Division)	Unnao
33.	6267	Shaila	Chief Judicial Magistrate	Basti
34.	6268	Subhash Singh	Chief Judicial Magistrate	Chitrakoot
35.	6270	Rakesh Vashisht	Judge Small Causes Court	Bijnor
36.	6271	Mridul Dubey	Civil Judge (Senior Division)	Ballia
37.	6272	Surya Prakash Singh	Civil Judge (Senior Division)	Aligarh
38.	6273	Anand Prakash-III	Chief Judicial Magistrate	Amroha
39.	6274	Naveen Kumar Singh	Chief Judicial Magistrate	Mahoba
40.	6275	Brijendra Kumar Pandey	Chief Judicial Magistrate	Saharanpur
41.	6276	Gaurav Sharma	Civil Judge (Senior Division)	Saharanpur
42.	6277	Chandra Vijay Srinet	Chief Judicial Magistrate	Kaushambi
43.	6278	Kumar Mayank	Addl. Chief Judicial Magistrate	Aligarh
44.	6279	Ram Pratap Singh Rana	Chief Judicial Magistrate	Mirzapur
45.	6280	Chhaya Nain	Chief Judicial Magistrate	Hamirpur
46.	6281	Akhilesh Kumar	Judge Small Causes Court	Bareilly
47.	6282	August Kumar Tiwari	Civil Judge (Senior Division)	Azamgarh
48.	6283	Shabistan Aquil	Chief Metropolitan Magistrate	Kanpur Nagar
49.	6284	Sushil Kumar-III	Spl. Chief Judicial Magistrate	Allahabad
50.	6286	Pawan Kumar Shukla	Civil Judge (Senior Division)	Etah
51.	6287	Akhileshwar Prasad Mishra	Civil Judge (Senior Division)	Etawah
52.	6288	Prabha Nath Tripathi	Addl. Chief Judicial Magistrate	Sultanpur
53.	6289	Mahesha Nand Jha	Civil Judge (Senior Division)	Hamirpur
54.	6290	Vinod Kumar-V	Civil Judge (Senior Division)	Gonda
55.	6291	Gajendra	Civil Judge (Senior Division)	Hardoi
56.	6292	Chandra Shekhar Misra	Civil Judge (Senior Division)	Siddhartha Nagar
57.	6293	Sakshi Sharma	Civil Judge (Senior Division)	Faizabad
58.	6294	Gyanendra Rao	Addl. Civil Judge (Sr. Div.)/ ACJM	Agra
59.	6295	Pramod Kumar Gangwar	Chief Judicial Magistrate	Firozabad
60.	6296	Kumar Prashant	Chief Judicial Magistrate	Barabanki